

MR. DEPUTY SPEAKER: What is your point of order?

(*Interruptions*)

SHRI S. JAIPAL REDDY: (Mahbubnagar): Sir, the reports of CAG were to be placed on the Table of the House at 12'0 Clock. How is it... (*Interruptions*)

SHRI S. JAIPAL REDDY (Mahbubnagar): Secondly, I wish to draw your attention to a very interesting and revealing printer's devil... (*Interruptions*)

MR. DEPUTY SPEAKER: No. In the morning also you raised this and the Speaker has given his ruling.

MR. DEPUTY-SPEAKER: Already the Speaker has given his ruling. I cannot re-open it.

(*Interruptions*)

(*Interruptions*)

MR. DEPUTY SPEAKER: Shri A.K. Panja

SHRI S. JAIPAL REDDY: They have come to receive payment. (*Interruptions*)

17.36 hrs.

PAPERS LAID ON THE TABLE—
Contd

MR. DEPUTY SPEAKER : No.

(*Interruptions*)

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): On behalf of Shri Eduardo Faleiro, I beg to lay on the Table: -

SHRI S. JAIPAL REDDY: It is a very interesting and revealing printer's devil. Mr. Chidambaram will enjoy it. He will share the payment too... (*Interruptions*)

- (1) A copy of the following Report (Hindi and English versions) under article 151 (1) of the Constitution:-

PROF. MADHU DANDEVATE : (Rajapur) : It is mentioned:

Report of the Comptroller and Auditor General of India for the year 1987-88 (No. 2 of 1989) Union Government Defence Services (Army and Ordnance Factories) [Placed in Library See No. LT — 8008/89]

" To be paid at 5.30 P.M. " (*Interruptions*)

MR. DEPUTY -SPEAKER: It is by mistake.

(*Interruptions*)

- (2) A copy of the Appropriation Accounts of the Defence Services for the year 1987-88 (Hindi and English versions)[Placed in Library See No. LT — 8009/89]

SHRI S. JAIPAL REDDY: (Mahbubnagar) : It is a classic example of Freudian slip on the part of the machine. (*Interruptions*)

KUMARI MAMATA BANERJEE (Jadavpur): Please allow a discussion. We want a discussion... (*Interruptions*)